

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1060**  
ANSWERED ON-31/07/2024

**ANGAMALY-KUNDANNOOR BYPASS CONSTRUCTION**

1060. SMT. JEBI MATHER HISHAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) by when the construction of Angamaly – Kundannoor bypass in Kerala will begin;
- (b) by when the land acquisition formalities related to the work will get completed;
- (c) whether the State Government of Kerala has intimated the Central Government that the GST and royalty in respect of Angamaly – Kundannoor bypass construction has been fully waived off; and
- (d) whether Government proposes to demand State Government waive off GST and royalty in respect of construction of all the National Highways in the State?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (b) The DPR for Angamaly – Kundannoor (Ernakulam) bypass has been awarded. The award of civil work can be after the completion of DPR, statutory clearances and pre- construction activities depending upon projected traffic, techno - economic viability, availability of funds and inter-se-priority.

(c) to (d) Government of Kerala requested for exemption from contributing the 25% State share for land acquisition. Ministry had requested Government of Kerala to explore the possibility for exempting royalty on earth/boulders and reimbursement of state GST components in the project. The acceptance from the State Government has been received vide letter dated 16.07.2024.

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